

Sponsored Scheme on Intensive Jute District Programme has been in operation in 20 selected districts of West Bengal, Assam, Bihar, Orissa, Uttar Pradesh and Andhra Pradesh. The Directorate of Jute Development, Calcutta under the control of the Ministry of Agriculture and Irrigation is assisting the jute/mesta growing States in planning, implementing and coordinating their efforts for improving jute productivity, as also quality of fibre.

Supply of Urea to India

4563. DR. HENRY AUSTIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Soviet Government have not fulfilled its contractual obligations regarding supply of urea to India this year;

(b) if so, what was the total quantity of urea to be supplied to India this year under the agreement;

(c) the main reasons for delay in supplying; and

(d) whether the Indian Government have asked them to supply the same?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). In March 1977 two agreements were signed with USSR authorities for import of Urea—one for 55,000 MT for delivery during February—15 June 1977 and the other for 1,60,000 MT for delivery during June—December 1977. As against these 54,999.95 MT were shipped during April—July 1977 and 66,656.60 MT during July—November 1977 respectively. The USSR authorities assured shipments of another 50,000 MT during December 1977.

(c) The main reason for delay were non availability of standard bags and consequent need to negotiate bagging specifications prolonged price negotiations.

(d) Yes, Sir.

Construction of Shops at IIT, Kanpur

4564. SHRI MANOHAR LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Director, IIT-Kanpur ordered demolition of building worth over Rs. 20,000 and construction of shops at different place for Rs. 50,000, thus harming the interest of the Government to the tune of Rs. 70,000;

(b) whether he has admitted his son in IIT-Kanpur without following the prescribed Rules and Regulations and procedures of the IITs; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Board of Governors of the Institute, in July, 1976, authorised the Director to take necessary action to dismantle the unclean and shabby shopping centre, converted out of the cycle shed, and approved the construction of small shopping centres at suitable locations in terms of the Master Plan of the Institute.

(b) The Director's son was admitted on the recommendations of the Institute's Senate in accordance with prescribed rules and regulations and procedures.

(c) Does not arise.

Non Eviction of Contractor by IIT Kanpur

4565. SHRI MANOHAR LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a contractor had taken about 200 acres of land from the